

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **26th** day of **July**, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No.330/01529/2015

Tej Bahadur S/o Gagannath R/o Naumunda District -
Kushinagar.

.....Applicant.

By Advocate -Shri Avnish Tripathi

V E R S U S

1. Union of India, through its Secretary, Department of Post, Ministry of Communication, Dak Bhawan, Sansad Marg, New Delhi.
2. Director General of Post, Ministry of Communication, Dak Bhawan, Sansad Marg, New Delhi.
3. Post Master General, Gorakhpur Region, Gorakhpur.
4. Superintendent of Post Offices, Deoria Division, Deoria.

..... Respondents

By Advocate : Shri L.P. Tiwari

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

Learned counsel for the applicant has filed an affidavit stating that his grievance has already been addressed by the

respondents therefore he is no longer interested to pursue this original application and wants to withdraw this OA. Accordingly, the OA is dismissed as withdrawn.

Member-A

Member-J

RKM/